

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 878 of 1994

Allahabad this the 07th day of April 1997

Hon'ble Dr. R.K. Saxena, Member (Judicial)
Hon'ble Mr. D.S. Baweja, Member (Admn.)

Budh Sen T.No. 6144 S/o Sri Bhagwan Dass, Working as Senior Clerk in Crane Workshop, N.E. Railway, Izatnagar, Bareilly.

Radhey Raman T.N. 2736 Working as Senior Clerk in Smithy Shop, Office of the Chief Workshop Manager, Izatnagar, Bareilly.

APPLICANTS

By Advocate Sri Rakesh Verma

Versus

1. Union of India through the Secretary, Ministry of Railway, Rail Bhawan, New Delhi.
2. General Manager (B), N.E. Railway, Hd. Qrs. Office Gorakhpur.
3. Chief Works Manager (P), N.E. Railway Workshop, Izatnagar, Bareilly.
4. Hari Ram, Head Clerk, Machine Shop, Chief Works Manager's Office, Izatnagar, Workshop Bareilly.

RESPONDENTS

By Advocate Sri A.V. Srivastava

O R D E R (Oral)

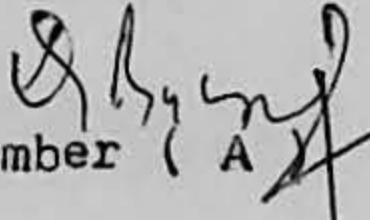
Hon'ble Dr. R.K. Saxena, Judicial Member

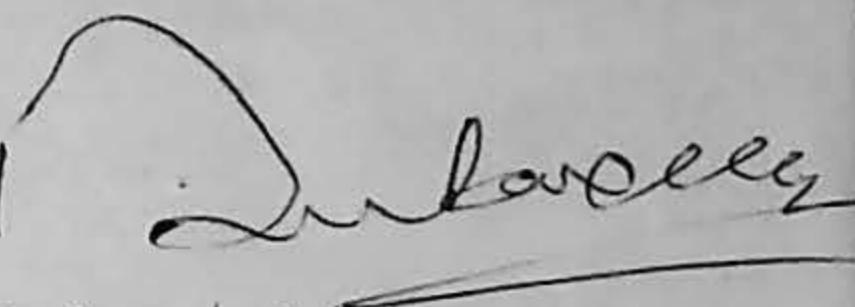
These two applicants- Budh Sen and Radhey Raman have brought this O.A. to seek the relief that

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the respondents be directed to consider the case of the applicants for promotion to the post of Head Clerk, and O.A. Grade II because juniors to the applicants were promoted.

2. The matter was at the stage of admission. The pleadings were completed. The applicants moved M.A. No. 1136 of 1997 with the prayer that they do not want to proceed with the case because the relief which was sought through this O.A., was granted by the respondents to them. Sri Rakesh Verma, counsel for the applicants makes a statement at bar to this effect. In view of these facts, the O.A. is dismissed as not pressed.


Member (A)


Member (J)

/M.M./